

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 1251 of 2019 IN
DFR 2134 of 2019

Dated: 6th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Arjun Green Power Private Ltd.	Versus	Appellant(s)
Rajasthan Electricity Regulatory Commission & Anr.		Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal
Ms. Surabhi Pandey

Counsel for the Respondent(s) : Mr. Susan Methew for R-2

ORDER

Objections on delay application of the Respondents shall be filed within two weeks' time i.e. on or before 21.08.2019 with advance copy to the other side. Thereafter, rejoinder, if any, shall be filed within one weeks' time i.e. on or before 29.08.2019 with advance copy to the other side.

List the matter on **17.09.2019**.

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/mkj